

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 218 of 2019 [CP 55 of 2019] With
Cont.P 1 of 2019
IA 364 of 2019

**Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2020**

Name of the Company: Pramod Kumar Vyas & Anr
V/s
Poorna Gases Pvt Ltd & Ors

Section: 241-242/425 of Co act, 2013

ORDER

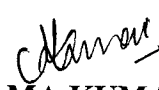
Learned Advocate Mr. Vijayesh Atre appeared on behalf of the Petitioner.

Learned Advocate Mr. V. N. Dubey appeared on behalf of the Respondent.

Both of them requested for some time. Prayer is allowed.

List the matter on 25.09.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 13th day of August, 2020

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